

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**STARRED QUESTION NO. 183  
TO BE ANSWERED ON 01.01.2018**

**ESTABLISHMENT OF TRIPARTITE MECHANISMS**

**\*183. SHRI SUMAN BALKA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

**(a) whether the Government has written to Chief Ministers of all States to establish tripartite mechanisms comprising Worker Group, Employer Group and Government Group at State Level for continuous engagement with Social Partners while formulating and implementing labour policies at State level, keeping in view the constitutional mandate of dual responsibility of State and Central Governments on labour under the Concurrent List of the Indian Constitution and also India's commitment to international obligation under ILO Convention C-144; and**

**(b) if so, the details thereof along with the response received from the States in this regard?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 183 FOR ANSWER ON 01.01.2018 BY SHRI SUMAN BALKA REGARDING ESTABLISHMENT OF TRIPARTITE MECHANISMS.**

**(a): Yes, Madam.**

**(b): We have received acknowledgement from State Governments of Jharkhand, Jammu & Kashmir, Karnataka, Chhattisgarh, Punjab, Uttar Pradesh and Uttarakhand.**

**Government of Tripura has responded to our communication informing of the institutional set up for State level tripartite consultation on labour.**

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